## GOVERNMENT OF INDIA LABOUR LOK SABHA

STARRED QUESTION NO:372 ANSWERED ON:19.04.2000 TRADE UNION ACT RAJESH VERMA;V. SAROJA

## Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to amend the Trade Union Act, 1926; and
- (b) if so, the details thereof?

## **Answer**

MINISTER OF LABOUR

(DR. SATYANARAYAN JATIYA)

(a) & (b): The Ministry of Labour have proposed amendments to the Trade Unions Act, 1926. The thrust of the amendment proposals is aimed at reducing multiplicity of the trade unions, promoting internal democracy, rank and file leadership of trade unions and facilitating their orderly growth and regulation.